

3. A requirement of a change in tariff classification applies only to non-originating materials.
4. If a chapter, heading or sub-heading is excluded as part of a change in tariff classification rule, it means that non-originating materials of that chapter, heading or sub-heading may not be used to meet the change in tariff classification rule. All materials that are excluded must be originating goods.
5. Where a heading or sub-heading is subject to alternative product specific rules, the requirements of this Annexure will be considered to be satisfied if a good satisfies one of the alternative rules.
6. If a good is subject to a product specific rule that includes multiple requirements, the requirements of this Annexure will be considered to be satisfied for that good only if the good satisfies all applicable requirements.
7. For the purposes of Section B of this Annexure,-
  - (a) “**WO**” means that good must be wholly obtained in the territory of one or both of the Parties within the meaning of rule 5;
  - (b) “**CC**” means that all non-originating materials used in the production of the good have undergone a change in tariff classification at the two-digit level;
  - (c) “**CTH**” means that all non-originating materials used in the production of the good have undergone a change in tariff classification at the four-digit level;
  - (d) “**CTSH**” means that all non-originating materials used in the production of the good have undergone a change in tariff classification at the six-digit level;
  - (e) “**QVC (X)**” means that the good must have a qualifying value content as calculated under rule 7 of not less than (X) per cent whether using the build-up method or build-down method; and
  - (f) “**melt and pour**” in one or both of the Parties means that the product must have been melted and poured in one or both of the Parties wherein the raw material is first produced in an iron or steel-making furnace in a liquid state, and then poured into its first solid shape.

#### Section B: Product Specific Rules

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	<b>CHAPTER 1</b>			<b>LIVE ANIMALS</b>	
	1	<b>0101</b>		<b>Live horses, asses, mules and hinnies</b>	
1.	1		0101.21	- Horses: pure-bred breeding animals	WO
2.	1		0101.29	- Horses: other	WO
3.	1		0101.30	- Asses	WO
4.	1		0101.90	- Other	WO
	1	<b>0102</b>		<b>Live bovine animals</b>	
5.	1		0102.21	- Cattle: pure-bred breeding animals	WO
6.	1		0102.29	- Cattle: other	WO
7.	1		0102.31	- Buffalo: pure-bred breeding animals	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
8.	1		0102.39	- Buffalo: other	WO
9.	1		0102.90	- Other	WO
	1	<b>0103</b>		<b>Live swine</b>	
10.	1		0103.10	- Pure-bred breeding animals	WO
11.	1		0103.91	- Other: weighing less than 50 kg	WO
12.	1		0103.92	- Other: weighing 50 kg or more	WO
	1	<b>0104</b>		<b>Live sheep and goats</b>	
13.	1		0104.10	- Sheep	WO
14.	1		0104.20	- Goats	WO
	1	<b>0105</b>		<b>Live poultry, that is to say, fowls of the species Gallus domesticus, ducks, geese, turkeys and guinea fowls</b>	
15.	1		0105.11	- Weighing not more than 185 g: fowls of the species Gallus domesticus	WO
16.	1		0105.12	- Weighing not more than 185 g: turkeys	WO
17.	1		0105.13	- Weighing not more than 185 g: ducks	WO
18.	1		0105.14	- Weighing not more than 185 g: geese	WO
19.	1		0105.15	- Weighing not more than 185 g: guinea fowls	WO
20.	1		0105.94	- Other: fowls of the species Gallus domesticus	WO
21.	1		0105.99	- Other: other	WO
	1	<b>0106</b>		<b>Other live animals</b>	
22.	1		0106.11	- Mammals: primates	WO
23.	1		0106.12	- Mammals: whales, dolphins and porpoises (mammals of the order Cetacea); manatees and dugongs (mammals of the order Sirenia); seals, sea lions and walruses (mammals of the suborder Pinnipedia)	WO
24.	1		0106.13	- Mammals: camels and other camelids (Camelidae)	WO
25.	1		0106.14	- Mammals: rabbits and hares	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
26.	1		0106.19	- Mammals: other	WO
27.	1		0106.20	- Reptiles (including snakes and turtles)	WO
28.	1		0106.31	- Birds: birds of pray	WO
29.	1		0106.32	- Birds: psittaciformes (including parrots, parakeets, macaws and cockatoos)	WO
30.	1		0106.33	- Birds: ostriches; emus (Dromaius novaehollandiae)	WO
31.	1		0106.39	- Birds: other	WO
32.	1		0106.41	- Insects: bees	WO
33.	1		0106.49	- Insects: other	WO
34.	1		0106.90	- Other	WO
	<b>2</b>			<b>MEAT AND EDIBLE MEAT OFFAL</b>	
	2	<b>0201</b>		<b>Meat of bovine animals, fresh or chilled</b>	
35.	2		0201.10	- Carcasses and half-carcasses	WO
36.	2		0201.20	- Other cuts with bone in	WO
37.	2		0201.30	- Boneless	WO
	2	<b>0202</b>		<b>Meat of bovine animals, frozen</b>	
38.	2		0202.10	- Carcasses and half-carcasses	WO
39.	2		0202.20	- Other cuts with bone in	WO
40.	2		0202.30	- Boneless	WO
	2	<b>0203</b>		<b>Meat of swine, fresh, chilled or frozen</b>	
41.	2		0203.11	- Fresh or chilled: carcasses and half-carcasses	WO
42.	2		0203.12	- Fresh or chilled: hams, shoulders and cuts thereof, with bone in	WO
43.	2		0203.19	- Fresh or chilled: other	WO
44.	2		0203.21	- Frozen: carcasses and half-carcasses	WO
45.	2		0203.22	- Frozen: hams, shoulders and cuts thereof, with bone in	WO
46.	2		0203.29	- Frozen: other	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
		<b>0204</b>		<b>Meat of sheep or goats, fresh, chilled or frozen</b>	
47.	2		0204.10	- Carcasses and half-carcasses of lamb, fresh or chilled	WO
48.	2		0204.21	- Other meat of sheep, fresh or chilled: carcasses and half-carcasses	WO
49.	2		0204.22	- Other meat of sheep, fresh or chilled: other cuts with bone in	WO
50.	2		0204.23	- Other meat of sheep, fresh or chilled: boneless	WO
51.	2		0204.30	- Carcasses and half-carcasses of lamb, frozen	WO
52.	2		0204.41	- Other meat of sheep, frozen: carcasses and half-carcasses	WO
53.	2		0204.42	- Other meat of sheep, frozen: other cuts with bone in	WO
54.	2		0204.43	- Other meat of sheep, frozen: boneless	WO
55.	2		0204.50	- Meat of goats	WO
	2	<b>0205</b>		<b>Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen</b>	
56.	2		0205.00	Meat of horses, asses, mules or hinnies, fresh, chilled or frozen	WO
	2	<b>0206</b>		<b>Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen</b>	
57.	2		0206.10	- Of bovine animals, fresh or chilled	WO
58.	2		0206.21	- Of bovine animals, frozen: tongues	WO
59.	2		0206.22	- Of bovine animals, frozen: livers	WO
60.	2		0206.29	- Of bovine animals, frozen: other	WO
61.	2		0206.30	- Of swine, fresh or chilled	WO
62.	2		0206.41	- Of swine, frozen: livers	WO
63.	2		0206.49	- Of swine, frozen: other	WO
64.	2		0206.80	- Other, fresh or chilled	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
65.	2		0206.90	- Other, frozen	WO
	2	<b>0207</b>		<b>Meat and edible offal, of the poultry of heading 0105, fresh, chilled or frozen</b>	
66.	2		0207.11	- Of fowls of the species Gallus domesticus: not cut in pieces, fresh or chilled	WO
67.	2		0207.12	- Of fowls of the species Gallus domesticus: not cut in pieces, frozen	WO
68.	2		0207.13	- Of fowls of the species Gallus domesticus: cuts and offal, fresh or chilled	WO
69.	2		0207.14	- Of fowls of the species Gallus domesticus: cuts and offal, frozen	WO
70.	2		0207.24	- Of turkeys: not cut in pieces, fresh or chilled	WO
71.	2		0207.25	- Of turkeys: not cut in pieces, frozen	WO
72.	2		0207.26	- Of turkeys: cuts and offal, fresh or chilled	WO
73.	2		0207.27	- Of turkeys: cuts and offal, frozen	WO
74.	2		0207.41	- Of ducks: not cut in pieces, fresh or chilled	WO
75.	2		0207.42	- Of ducks: not cut in pieces, frozen	WO
76.	2		0207.43	- Of ducks: fatty livers, fresh or chilled	WO
77.	2		0207.44	- Of ducks: other, fresh or chilled	WO
78.	2		0207.45	- Of ducks: other, frozen	WO
79.	2		0207.51	- Of geese: not cut in pieces, fresh or chilled	WO
80.	2		0207.52	- Of geese: not cut in pieces, frozen	WO
81.	2		0207.53	- Of geese: fatty livers, fresh or chilled	WO
82.	2		0207.54	- Of geese: other, fresh or chilled	WO
83.	2		0207.55	- Of geese: other, frozen	WO
84.	2		0207.60	- Of guinea fowls	WO
	2	<b>0208</b>		<b>Other meat and edible meat offal, fresh, chilled or frozen</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
85.	2		0208.10	- Of rabbits or hares	WO
86.	2		0208.30	- Of primates	WO
87.	2		0208.40	- Of whales, dolphins and porpoises (mammals of the order Cetacea); of manatees and dugongs (mammals of the order Sirenia); of seals, sea lions and walruses (mammals of the suborder Pinnipedia)	WO
88.	2		0208.50	- Of reptiles (including snakes and turtles)	WO
89.	2		0208.60	- Of camels and other camelids (Camelidae)	WO
90.	2		0208.90	- Other	WO
	2	<b>0209</b>		<b>Pig fat, free of lean meat, and poultry fat, not rendered or otherwise extracted, fresh, chilled, frozen, salted, in brine, dried or smoked</b>	
91.	2		0209.10	- Of pigs	WO
92.	2		0209.90	- Other	WO
	2	<b>0210</b>		<b>Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal</b>	
93.	2		0210.11	- Meat of swine: hams, shoulders and cuts thereof, with bone in	WO
94.	2		0210.12	- Meat of swine: bellies (streaky) and cuts thereof	WO
95.	2		0210.19	- Meat of swine: other	WO
96.	2		0210.20	- Meat of bovine animals	WO
97.	2		0210.91	- Other, including edible flours and meals of meat or meat offal: of primates	WO
98.	2		0210.92	- Other, including edible flours and meals of meat or meat offal: of whales, dolphins and porpoises (mammals of the order Cetacea); of manatees and dugongs (mammals of the order Sirenia); of seals, sea lions and walruses (mammals of the suborder Pinnipedia)	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
99.	2		0210.93	- Other, including edible flours and meals of meat or meat offal: of reptiles (including snakes and turtles)	WO
100.	2		0210.99	- Other, including edible flours and meals of meat or meat offal: other	WO
	<b>CHAPTER 3</b>			<b>FISH AND CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES</b>	
	3	<b>0301</b>		<b>Live fish</b>	
101.	3		0301.11	- Ornamental fish: freshwater	WO
102.	3		0301.19	- Ornamental fish: other	WO
103.	3		0301.91	- Other live fish: trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	WO
104.	3		0301.92	- Other live fish: eels ( <i>Anguilla</i> spp.)	WO
105.	3		0301.93	- Other live fish: <i>Carp</i> ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla</i> <i>Catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.)	WO
106.	3		0301.94	- Other live fish: Atlantic and Pacific bluefin tunas ( <i>Thunnus thynnus</i> , <i>Thunnus orientalis</i> )	WO
107.	3		0301.95	- Other live fish: southern bluefin tunas ( <i>Thunnus maccoyii</i> )	WO
108.	3		0301.99	- Other live fish: Other	WO
	3	<b>0302</b>		<b>Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304</b>	
109.	3		0302.11	- Salmonidae, excluding edible fish offal of subheading 0302.91 to 0302.99: Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> ,	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	
110.	3		0302.13	- Salmonidae, excluding edible fish offal of subheading 0302.91 to 0302.99: Pacific salmon (Oncorhynchus nerka, Oncorhynchus gorbusha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus)	WO
111.	3		0302.14	- Salmonidae, excluding edible fish offal of subheading 0302.91 to 0302.99: Atlantic salmon (Salmo salar) and Danube salmon (Hucho hucho)	WO
112.	3		0302.19	- Salmonidae, excluding edible fish offal of subheading 0302.91 to 0302.99: Other	WO
113.	3		0302.21	- Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding edible fish offal of subheading 0302.91 to 0302.99: Halibut (Reinhardtius hippoglossoides, Hippoglossus hippoglossus, Hippoglossus stenolepis)	WO
114.	3		0302.22	- Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding edible fish offal of subheading 0302.91 to 0302.99: Plaice (Pleuronectes platessa)	WO
115.	3		0302.23	- Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding edible fish offal of subheading 0302.91 to 0302.99: Sole (Solea spp.)	WO
116.	3		0302.24	- Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding edible fish offal of subheading 0302.91 to 0302.99: Turbots (Psetta maxima)	WO



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(1)	(2)	(3)	(4)	(5)	(6)
117.	3		0302.29	- Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding edible fish offal of subheading 0302.91 to 0302.99: Other	WO
118.	3		0302.31	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Albacore or longfinned tunas (Thunnus alalunga)	WO
119.	3		0302.32	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Yellowfin tunas (Thunnus albacares)	WO
120.	3		0302.33	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Skipjack or stripe-bellied bonito	WO
121.	3		0302.34	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Bigeye tunas (Thunnus obesus)	WO
122.	3		0302.35	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Atlantic and Pacific bluefin tunas (Thunnus thynnus, Thunnus orientalis)	WO
123.	3		0302.36	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Southern bluefin tunas (Thunnus maccoyii)	WO

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(1)	(2)	(3)	(4)	(5)	(6)
124.	3		0302.39	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0302.91 to 0302.99: Other	WO
125.	3		0302.41	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0302.91 to 0302.99: Herrings (Clupea harengus, Clupea pallasii)	WO
126.	3		0302.42	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0302.91 to 0302.99: Anchovies (Engraulis spp.)	
127.	3		0302.43	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0302.91 to 0302.99: Sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus)	WO
128.	3		0302.44	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus	WO

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(1)	(2)	(3)	(4)	(5)	(6)
				villosus), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0302.91 to 0302.99: Mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> )	
129.	3		0302.45	- Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0302.91 to 0302.99: Jack and horse mackerel ( <i>Trachurus</i> spp.)	WO
130.	3		0302.46	- Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				(Decapterus spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0302.91 to 0302.99: Cobia ( <i>Rachycentron canadum</i> )	
131.	3		0302.47	- Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0302.91 to 0302.99: Swordfish ( <i>Xiphias cladius</i> )	WO
132.	3		0302.49	- Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				(Decapterus spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0302.91 to 0302.99: Other	
133.	3		0302.51	- Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0302.91 to 0302.99: Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	WO
134.	3		0302.52	- Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0302.91 to 0302.99: Haddock ( <i>Melanogrammus aeglefinus</i> )	WO
135.	3		0302.53	- Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0302.91 to 0302.99: Coalfish ( <i>Pollachius virens</i> )	WO
136.	3		0302.54	- Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0302.91 to 0302.99: Hake ( <i>Merluccius</i> spp., <i>Urophycis</i> spp.)	WO
137.	3		0302.55	- Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae,	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				excluding edible fish offal of subheading 0302.91 to 0302.99: Alaska Pollack (Theragra chalcogramma)	
138.	3		0302.56	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0302.91 to 0302.99: Blue whittings (Micromesistius poutassou, Micromesistius australis)	WO
139.	3		0302.59	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0302.91 to 0302.99: Other	WO
140.	3		0302.71	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding edible fish offal of subheading 0302.91 to 0302.99: Tilapias (Oreochromis spp.)	WO
141.	3		0302.72	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding edible fish offal of	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				subheading 0302.91 to 0302.99: Catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.)	
142.	3		0302.73	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding edible fish offal of subheading 0302.91 to 0302.99: Carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.)	WO
143.	3		0302.74	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding edible fish offal of subheading 0302.91 to 0302.99: Eels (Anguilla spp.)	WO
144.	3		0302.79	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla	WO



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa spp.</i> ), excluding edible fish offal of subheading 0302.91 to 0302.99: Other	
145.	3		0302.81	- Other fish, excluding edible fish offal of subheading 0302.91 to 0302.99: Dogfish and other sharks	WO
146.	3		0302.82	- Other fish, excluding edible fish offal of subheading 0302.91 to 0302.99: Rays and skates ( <i>Rajidae</i> )	WO
147.	3		0302.83	- Other fish, excluding edible fish offal of subheading 0302.91 to 0302.99: Toothfish ( <i>Dissostichus spp.</i> )	WO
148.	3		0302.84	- Other fish, excluding edible fish offal of subheading 0302.91 to 0302.99: Seabass ( <i>Dicentrarchus spp.</i> )	WO
149.	3		0302.85	- Other fish, excluding edible fish offal of subheading 0302.91 to 0302.99: Seabream ( <i>Sparidae</i> )	WO
150.	3		0302.89	- Other fish, excluding edible fish offal of subheading 0302.91 to 0302.99: Other	WO
151.	3		0302.91	- Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal: Livers, roes and milt	WO
152.	3		0302.92	- Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal: Shark fins	WO
153.	3		0302.99	- Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal: Other	WO
	3	<b>0303</b>		<b>Fish, frozen, excluding fish fillets and other fish meat of heading 0304</b>	
154.	3		0303.11	- Salmonidae, excluding edible fish offal of subheading 0303.91 to 0302.99: Sockeye salmon (red salmon) ( <i>Oncorhynchus nerka</i> )	WO
155.	3		0303.12	- Salmonidae, excluding edible fish offal of subheading 0303.91 to 0302.99: Other Pacific salmon	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				(Orcorhynchus gorbusha, Oncorhynchus keta, Oncorhynchus tschawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus)	
156.	3		0303.13	- Salmonidae, excluding edible fish offal of subheading 0303.91 to 0303.99: Atlantic salmon ( <i>Salmo salar</i> ) and Danube salmon ( <i>Hucho hucho</i> )	WO
157.	3		0303.14	- Salmonidae, excluding edible fish offal of subheading 0303.91 to 0302.99: Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	WO
158.	3		0303.19	- Salmonidae, excluding edible fish offal of subheading 0303.91 to 0302.99: Other	WO
159.	3		0303.23	- Tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.), excluding edible fish offal of subheading 0303.91 to 0303.99: Tilapias ( <i>Oreochromis</i> spp.)	WO
160.	3		0303.24	- Tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> )	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				and snakeheads (Channa spp.), excluding edible fish offal of subheading 0303.91 to 0303.99: Catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.),	
161.	3		0303.25	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding edible fish offal of subheading 0303.91 to 0303.99: Carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.)	WO
162.	3		0303.26	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding edible fish offal of subheading 0303.91 to 0303.99: Eels (Anguilla spp.)	WO
163.	3		0303.29	- Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				hasselti, <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.), excluding edible fish offal of subheading 0303.91 to 0303.99: Other	
164.	3		0303.31	- Flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Halibut ( <i>Reinhardtius hippoglossoides</i> , <i>Hippoglossus hippoglossus</i> , <i>Hippoglossus stenolepis</i> )	WO
165.	3		0303.32	- Flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Plaice ( <i>Pleuronectes platessa</i> )	WO
166.	3		0303.33	- Flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Sole ( <i>Solea</i> spp.)	WO
167.	3		0303.34	- Flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Turbots ( <i>Psetta maxima</i> )	WO
168.	3		0303.39	- Flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Other	WO
169.	3		0303.41	- Tunas (of the genus <i>Thunnus</i> ), skipjack or stripe-bellied bonito ( <i>Euthynnus (Katsuwonus) pelamis</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Albacore or longfinned tunas ( <i>Thunnus alalunga</i> )	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
170.	3		0303.42	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0303.91 to 0303.99: Yellowfin tunas (Thunnus albacares)	WO
171.	3		0303.43	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0303.91 to 0303.99: Skipjack or stripe-bellied bonito	WO
172.	3		0303.44	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0303.91 to 0303.99: Bigeye tunas (Thunnus obesus)	WO
173.	3		0303.45	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0303.91 to 0303.99: Atlantic and Pacific bluefin tunas (Thunnus thynnus, Thunnus orientalis)	WO
174.	3		0303.46	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0303.91 to 0303.99: Southern bluefin tunas (Thunnus maccoyii)	WO
175.	3		0303.49	- Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito (Euthynnus (Katsuwonus) pelamis), excluding edible fish offal of subheading 0303.91 to 0303.99: Other	WO
176.	3		0303.51	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0303.91 to 0303.99: Herrings (Clupea harengus, Clupea pallasii)	
177	3		0303.53	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0303.91 to 0303.99: Sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus)	WO
178.	3		0303.54	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus),	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0303.91 to 0303.99: Mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus)	
179.	3		0303.55	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae), excluding edible fish offal of subheading 0303.91 to 0303.99: Jack and horse mackerer (Trachurus spp.)	WO
180.	3		0303.56	- Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Cobia ( <i>Rachycentron canadum</i> )	
181.	3		0303.57	- Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Swordfish ( <i>Xiphias gladius</i> )	WO
182.	3		0303.59	- Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling	WO



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus villosus</i> ), swordfish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda</i> spp.), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> ), excluding edible fish offal of subheading 0303.91 to 0303.99: Other	
183.	3		0303.63	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	WO
184.	3		0303.64	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Haddock ( <i>Melanogrammus aeglefinus</i> )	WO
185.	3		0303.65	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Coalfish ( <i>Pollachius virens</i> )	WO
186.	3		0303.66	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae,	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Hake (Merluccius spp., Urophycis spp.)	
187.	3		0303.67	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Alaska Pollack (Theragra chalcogramma)	WO
188.	3		0303.68	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Blue whittings (Micromesistius poutassou, Micromesistius australis)	WO
189.	3		0303.69	- Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding edible fish offal of subheading 0303.91 to 0303.99: Other	WO
190.	3		0303.81	- Other fish, excluding edible fish offal of subheading 0303.91 to 0303.99: Dogfish and other sharks	WO
191.	3		0303.82	- Other fish, excluding edible fish offal of subheading 0303.91 to 0303.99: Rays and skates (Rajidae)	WO
192.	3		0303.83	- Other fish, excluding edible fish offal of subheading 0303.91 to 0303.99: Toothfish (Dissostichus spp.)	WO
193.	3		0303.84	- Other fish, excluding edible fish offal of subheading 0303.91 to 0303.99: Seabass (Dicentrarchus spp.)	WO
194.	3		0303.89	- Other fish, excluding edible fish offal of subheading 0303.91 to	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				0303.99: Other	
195.	3		0303.91	- Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal: Livers, roes and milt	WO
196.	3		0303.92	- Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal: Shark fins	WO
197.	3		0303.99	- Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal: Other	WO
	3	<b>0304</b>		<b>Fish fillets and other fish meat (whether or not minced), fresh, chilled or frozen</b>	
198.	3		0304.31	- Fresh or chilled fillets of tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.): tilapias ( <i>Oreochromis</i> spp.)	WO
199.	3		0304.32	- Fresh or chilled fillets of tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.): catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.)	WO
200.	3		0304.33	- Fresh or chilled fillets of tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp.,	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.): Nile perch (Lates niloticus)	
201.	3		0304.39	- Fresh or chilled fillets of tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.): Other	CC
202.	3		0304.41	-Fresh or chilled fillets of other fish: Pacific salmon (Oncorhynchus nerka, Oncorhynchus gorbusha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus), Atlantic salmon (Salmo salar) and Danube salmon (Huchohucho)	WO
203.	3		0304.42	- Fresh or chilled fillets of other fish: trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	WO
204.	3		0304.43	- Fresh or chilled fillets of other fish: flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae)	WO
205.	3		0304.44	- Fresh or chilled fillets of other fish: fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae,	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				Melanonidae, Merlucciidae, Moridae and Muraenolepididae	
206.	3		0304.45	- Fresh or chilled fillets of other fish: swordfish ( <i>Xiphias gladius</i> )	WO
207.	3		0304.46	- Fresh or chilled fillets of other fish: toothfish ( <i>Dissostichus</i> spp.)	WO
208.	3		0304.47	- Fresh or chilled fillets of other fish: Dogfish and other sharks	CC
209.	3		0304.48	- Fresh or chilled fillets of other fish: Rays and skates ( <i>Rajidae</i> )	CC
210.	3		0304.49	- Fresh or chilled fillets of other fish: Other	CC
211.	3		0304.51	- Other, fresh or chilled: Tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.)	CC
212.	3		0304.52	- Other, fresh or chilled: salmonidae	CC
213.	3		0304.53	- Other, fresh or chilled: fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae	CC
214.	3		0304.54	- Other, fresh or chilled: swordfish ( <i>Xiphias gladius</i> )	CC
215.	3		0304.55	- Other, fresh or chilled: toothfish ( <i>Dissostichus</i> spp.)	CC
216.	3		0304.56	- Other, fresh or chilled: Dogfish and other sharks	WO
217.	3		0304.57	- Other, fresh or chilled: Rays and skates ( <i>Rajidae</i> )	WO
218.	3		0304.59	- Other, fresh or chilled: Other	CC
219.	3		0304.61	- Frozen fillets of tilapias	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				(Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.): tilapias (Oreochromis spp.)	
220.	3		0304.62	- Frozen fillets of tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.): catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.)	CC
221.	3		0304.63	- Frozen fillets of tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.): Nile perch (Lates niloticus)	CC
222.	3		0304.69	- Frozen fillets of tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.): Other	
223.	3		0304.71	- Frozen fillets of fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae: cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	CC
224.	3		0304.72	- Frozen fillets of fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae: haddock (Melanogrammus aeglefinus)	CC
225.	3		0304.73	- Frozen fillets of fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae: coalfish (Pollachius virens)	CC
226.	3		0304.74	- Frozen fillets of fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae: hake (Merluccius spp., Urophycis spp.)	CC
227.	3		0304.75	- Frozen fillets of fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae: Alaska Pollack (Theragra chalcogramma)	CC
228.	3		0304.79	- Frozen fillets of fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				Muraenolepididae: other	
229.	3		0304.81	-Frozen fillets of other fish: Pacific salmon ( <i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbuscha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i> ), Atlantic salmon ( <i>Salmo salar</i> ) and Danube salmon ( <i>Huchohucho</i> )	CC
230.	3		0304.82	- Frozen fillets of other fish: trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	CC
231.	3		0304.83	- Frozen fillets of other fish: flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> )	CC
232.	3		0304.84	- Frozen fillets of other fish: swordfish ( <i>Xiphias gladius</i> )	CC
233.	3		0304.85	- Frozen fillets of other fish: toothfish ( <i>Dissostichus</i> spp.)	CC
234.	3		0304.86	- Frozen fillets of other fish: herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> )	CC
235.	3		0304.87	- Frozen fillets of other fish: tunas (of the genus <i>Thunnus</i> ), skipjack or stripe-bellied bonito ( <i>Euthynnus (Katsuwonus) pelamis</i> )	CC
236.	3		0304.88	-Frozen fillets of other fish: Dogfish, other sharks, rays and skates ( <i>Rajidae</i> )	CC
237.	3		0304.89	- Frozen fillets of Other fish: Other	CC
238.	3		0304.91	- Other, frozen: swordfish ( <i>Xiphias gladius</i> )	CC
239.	3		0304.92	- Other, frozen: toothfish ( <i>Dissostichus</i> spp.)	CC
240.	3		0304.93	- Other, frozen: Tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp	CC



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				(Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	
241.	3		0304.94	- Other, frozen: Alaska Pollack (Theragra chalcogramma)	CC
242.	3		0304.95	- Other, frozen: fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, other than Alaska Pollack (Theragra chalcogramma)	CC
243.	3		0304.96	- Other frozen: Dogfish and other sharks	CC
244.	3		0304.97	- Other frozen: Rays and skates (Rajidae)	CC
245.	3		0304.99	- Other, Frozen: Other	CC
.	3	<b>0305</b>		<b>Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process; flours, meals and pellets of fish, fit for human consumption</b>	
246.	3		0305.10	- Flours, meals and pellets of fish, fit for human consumption	CC
247.	3		0305.20	- Livers, roes and milt of fish, dried, smoked, salted or in brine	CC
248.	3		0305.31	- Fish fillets, dried, salted or in brine, but not smoked: Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus)	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				and snakeheads (Channa spp.)	
249.	3		0305.32	- Fish fillets, dried, salted or in brine, but not smoked: fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae	CC
250.	3		0305.39	- fish fillets, dried, salted or in brine, but not smoked: Other	CC
251.	3		0305.41	- Smoked fish, including fillets, other than edible fish offal: Pacific salmon (Oncorhynchus nerka, Oncorhynchus gorboscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus), Atlantic salmon (Salmo salar) and Danube salmon (Huchohucho)	CC
252.	3		0305.42	- Smoked fish, including fillets, other than edible fish offal: herrings (Clupea harengus, Clupea pallasii)	CC
253.	3		0305.43	- Smoked fish, including fillets, other than edible fish offal, other than edible fish offal: trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	CC
254.	3		0305.44	- Smoked fish, including fillets, Other than edible fish offal: Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), Carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla Catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
255.	3		0305.49	- Smoked fish, including fillets, other than edible fish offal: Other	CC
256.	3		0305.51	- Dried fish, other than edible fish offal, whether or not salted but not smoked: cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	CC
257.	3		0305.52	'- Dried fish, other than edible fish offal, whether or not salted but not smoked: Tilapias ( <i>Oreochromis</i> spp.), catfish ( <i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp ( <i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels ( <i>Anguilla</i> spp.), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa</i> spp.)	CC
258.	3		0305.53	'- Dried fish, other than edible fish offal, whether or not salted but not smoked: Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, other than cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	CC
259.	3		0305.54	'- Dried fish, other than edible fish offal, whether or not salted but not smoked: Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis</i> spp.), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), sardinella ( <i>Sardinella</i> spp.), brisling or sprats ( <i>Sprattus sprattus</i> ), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger</i> spp.), seerfishes ( <i>Scomberomorus</i> spp.), jack and horse mackerel ( <i>Trachurus</i> spp.), jacks, crevalles ( <i>Caranx</i> spp.), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus</i> spp.), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus</i> spp.), capelin ( <i>Mallotus</i>	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				villosus), swordfish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae)	
260.	3		0305.59	- Dried fish, other than edible fish offal, whether or not salted but not smoked: Other	CC
261.	3		0305.61	- Fish, salted but not dried or Smoked and fish in brine, other than edible fish offal: herrings (Clupea harengus, Clupea pallasii)	CC
262.	3		0305.62	- Fish, salted but not dried or smoked and fish in brine, other than edible fish offal: cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	CC
263.	3		0305.63	- Fish, salted but not dried or smoked and fish in brine, other than edible fish offal: anchovies (Engraulis spp.)	CC
264.	3		0305.64	- Fish, salted but not dried or smoked and fish in brine, other than edible fish offal: Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp., Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	CC
265.	3		0305.69	- Fish, salted but not dried or smoked and fish in brine, other than edible fish offal: Other	CC
266.	3		0305.72	- Fish fins, heads, tails, maws and other edible fish offal: fish heads, tails and maws	CC
267.	3		0305.79	- Fish fins, heads, tails, maws and other edible fish offal: other	CC
	3	<b>0306</b>		<b>Crustaceans, whether in shell or not, live, fresh, chilled, frozen,</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>dried, salted or in brine; smoked crustaceans, whether in shell or not, whether or not cooked before or during the smoking process; crustaceans, in shell, cooked by steaming or by boiling in water, whether or not chilled, frozen, dried, salted or in brine; flours, meals and pellets of crustaceans, fit for human consumption</b>	
268.	3		0306.11	- Frozen: rock lobster and other sea crawfish (Palinurus spp., Panulirus spp., Jasus spp.)	CC
269.	3		0306.12	- Frozen: lobsters (Homarus spp.)	CC
270.	3		0306.14	- Frozen: crabs	CC
271.	3		0306.15	- Frozen: Norway lobsters (Nephrops norvegicus)	CC
272.	3		0306.16	- Frozen: cold-water shrimps and prawns (Pandalus spp., Crangon crangon)	CC
273.	3		0306.17	- Frozen: other shrimps and prawns	CC
274.	3		0306.31	- Live, fresh or chilled: Rock lobster and other sea crawfish (Palinurus spp., Panulirus spp., Jasus spp.)	WO
275.	3		0306.32	- Live, fresh or chilled: Lobsters (Homarus spp.)	WO
276.	3		0306.33	- Live, fresh or chilled: Crabs	WO
277.	3		0306.34	- Live, fresh or chilled: Norway lobsters (Nephrops norvegicus)	WO
278.	3		0306.35	- Live, fresh or chilled: Cold-water shrimps and prawns (Pandalus spp., Crangon crangon)	WO
279.	3		0306.36	- Live, fresh or chilled: Other shrimps and prawns	WO
280.	3		0306.39	- Live, fresh or chilled: Other, including flours, meals and pellets of crustaceans, fit for human consumption	WO
281.	3		0306.91	- Other: Rock lobster and other sea crawfish (Palinurus spp., Panulirus spp., Jasus spp.)	WO
282.	3		0306.92	- Other: Lobsters (Homarus spp.)	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
283.	3		0306.93	- Other: Crabs	WO
284.	3		0306.94	- Other: Norway lobsters (Nephrops norvegicus)	WO
285.	3		0306.95	- Other: Shrimps and prawns	WO
	3	<b>0307</b>		<b>Molluscs, whether in shell or not, live, fresh, chilled, frozen, dried, salted or in brine; smoked molluscs, whether in shell or not, whether or not cooked before or during the smoking process; flours, meals and pellets of molluscs, fit for human consumption</b>	
286.	3		0307.11	- Oysters: live, fresh or chilled	CC
287.	3		0307.12	- Oysters: Frozen	CC
288.	3		0307.19	- Oysters: Other	CC
289.	3		0307.21	- Scallops, including queen scallops, of the genera Pecten, Chlamys or Placopecten: live, fresh or chilled	CC
290.	3		0307.22	- Scallops, including queen scallops, of the genera Pecten, Chlamys or Placopecten: Frozen	CC
291.	3		0307.29	- Scallops, including queen Scallops, of the genera Pecten, Chlamys or Placopecten: Other	CC
292.	3		0307.31	- Mussels (Mytilus spp., Perna spp.): live, fresh or chilled	CC
293.	3		0307.32	- Mussels (Mytilus spp., Perna spp.): Frozen	CC
294.	3		0307.39	- Mussels (Mytilus spp., Perna spp.): Other	CC
295.	3		0307.42	- Cuttle fish and squid: Live, fresh or chilled	CC
296.	3		0307.43	- Cuttle fish and squid: Frozen	CC
297.	3		0307.49	- Cuttle fish and squid: Other	CC
298.	3		0307.51	- Octopus (Octopus spp.): live, fresh or chilled	CC
299.	3		0307.52	- Octopus (Octopus spp.): Frozen	CC
300.	3		0307.59	- Octopus (Octopus spp.): Other	CC
301.	3		0307.60	- Snails, other than sea snails	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
302.	3		0307.71	- Clams, cockles and ark shells (families Arcidae, Arcticidae, Cardiidae, Donacidae, Hiatellidae, Mactride, Mesodesmatidae, Myidae, Semelidae, Solecurtidae, Solenidae, Tridacnidae and Veneridae): live, fresh or chilled	CC
303.	3		0307.72	- Clams, cockles and ark shells (families Arcidae, Arcticidae, Cardiidae, Donacidae, Hiatellidae, Mactride, Mesodesmatidae, Myidae, Semelidae, Solecurtidae, Solenidae, Tridacnidae and Veneridae): Frozen	CC
304.	3		0307.79	- Clams, cockles and ark shells (families Arcidae, Arcticidae, Cardiidae, Donacidae, Hiatellidae, Mactride, Mesodesmatidae, Myidae, Semelidae, Solecurtidae, Solenidae, Tridacnidae and Veneridae): Other	CC
305.	3		0307.81	- Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.): Live, fresh or chilled abalone (Haliotis spp.)	CC
306.	3		0307.82	- Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.): Live, fresh or chilled stromboid conchs (Strombus spp.)	CC
307.	3		0307.83	- Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.): Frozen abalone (Haliotis spp.)	CC
308.	3		0307.84	- Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.): Frozen stromboid conchs (Strombus spp.)	CC
309.	3		0307.87	- Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.): Other abalone (Haliotis spp.)	CC
310.	3		0307.88	- Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.): Other stromboid conchs (Strombus spp.)	CC
311.	3		0307.91	- Other, including flours, meals and pellets, fit for human consumption:	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				Live, fresh or chilled	
312.	3		0307.92	- Other, including flours, meals and pellets, fit for human consumption: Frozen	CC
313.	3		0307.99	- Other, including flours, meals and pellets, fit for human consumption: Other	CC
	3	<b>0308</b>		<b>Aquatic invertebrates other than crustaceans and molluscs, live, fresh, chilled, frozen, dried, salted or in brine; smoked aquatic invertebrates other than crustaceans and molluscs, whether or not cooked before or during the smoking process; flours, meals and pellets of aquatic invertebrates other than crustaceans and molluscs, fit for human consumption</b>	
314.	3		0308.11	- Sea cucumbers (Stichopus japonicus, Holothuroidea): live, fresh or chilled	CC
315.	3		0308.12	- Sea cucumbers (Stichopus japonicus, Holothuroidea): Frozen	CC
316.	3		0308.19	- Sea cucumbers (Stichopus japonicus, Holothuroidea): Other	CC
317.	3		0308.21	- Sea urchins (Strongylocentrotus spp., Paracentrotus lividus, Loxechinus albus, Echinus esculentus): live, fresh or chilled	CC
318.	3		0308.22	- Sea urchins (Strongylocentrotus spp., Paracentrotus lividus, Loxechinus albus, Echinus esculentus): Frozen	CC
319.	3		0308.29	- Sea urchins (Strongylocentrotus spp., Paracentrotus lividus, Loxechinus albus, Echinus esculentus): Other	CC
320.	3		0308.30	- Jellyfish (Rhopilema spp.)	CC
321.	3		0308.90	- Other	CC
	<b>CHAPTER 5</b>			<b>PRODUCTS OF ANIMAL ORIGIN, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>	



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
322.	5	<b>0501</b>	0501.00	<b>Human hair, unworked, whether or not washed or scoured; waste of human hair</b>	WO
	5	<b>0502</b>		<b>Pigs', hogs' or boars' bristles and hair; badger hair and other brush making hair; waste of such bristles or hair</b>	
323.	5		0502.10	- Pigs', hogs' or boars' bristles and hair and waste thereof	WO
324.	5		0502.90	- Other	WO
325.	5	<b>0504</b>	0504.00	<b>Guts, bladders and stomachs of animals (other than fish), whole and pieces thereof, fresh, chilled, frozen, salted, in brine, dried or smoked</b>	WO
	5	<b>0505</b>		<b>Skins and other parts of birds, with their feathers or down, feathers and parts of feathers (whether or not with trimmed edges) and down, not further worked than cleaned, disinfected or treated for preservation; powder and waste of feathers or parts of feathers</b>	
326.	5		0505.10	- Feathers of a kind used for stuffing; down	WO
327.	5		0505.90	- Other	WO
	5	<b>0506</b>		<b>Bones and horn-cores, unworked, defatted, simply prepared (but not cut to shape), treated with acid or degelatinised; powder and waste of these products</b>	
328.	5		0506.10	- Ossein and bones treated with acid	WO
329.	5		0506.90	- Other	WO
	5	<b>0507</b>		<b>Ivory, tortoise-shell, whalebone and whalebone hair, horns, antlers, hooves, nails, claws and beaks, unworked or simply prepared but not cut to shape; powder and waste of these products</b>	
330.	5		0507.10	- Ivory; ivory powder and waste	WO
331.	5		0507.90	- Other	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
332.	5	<b>0508</b>	0508.00	<b>Coral and similar materials, unworked or simply prepared but not otherwise worked; shells of molluscs, crustaceans or echinoderms and cuttle-bone, unworked or simply prepared but not cut to shape, powder and waste thereof</b>	WO
333.	5	<b>0510</b>	0510.00	<b>Ambergris, castoreum, civet and musk; cantharides; bile, whether or not dried; glands and other animal products used in the preparation of pharmaceutical products, fresh, chilled, frozen or otherwise provisionally preserved</b>	WO
	5	<b>0511</b>		<b>Animal products not elsewhere specified or included; dead animals of Chapter 1 or 3, unfit for human consumption</b>	
334.	5		0511.10	- Bovine semen	WO
335.	5		0511.91	- Other: products of fish or crustaceans, molluscs or other aquatic invertebrates; dead animals of Chapter 3	WO
336.	5		0511.99	- Other: other	WO
	<b>CHAPTER 6</b>			<b>LIVE TREES AND OTHER PLANTS; BULBS, ROOTS AND THE LIKE; CUT FLOWERS AND ORNAMENTAL FOLIAGE</b>	
	6	<b>0601</b>		<b>Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, dormant, in growth or in flower; chicory plants and roots other than roots of heading 1212</b>	
337.	6		0601.10	- Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, dormant	WO
338.	6		0601.20	- Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, in growth or in flower; chicory plants and roots	WO
	6	<b>0602</b>		<b>Other live plants (including their roots), cuttings and slips; mushroom spawn</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
339.	6		0602.10	- Unrooted cuttings and slips	WO
340.	6		0602.20	- Trees, shrubs and bushes, grafted or not, of kinds which bear edible fruit or nuts	WO
341.	6		0602.30	- Rhododendrons and azaleas, grafted or not	WO
342.	6		0602.40	- Roses, grafted or not	WO
343.	6		0602.90	- Other	WO
	6	<b>0603</b>		<b>Cut flowers and flower buds of a kind suitable for bouquets or for ornamental purposes, fresh, dried, dyed, bleached, impregnated or otherwise prepared</b>	
344.	6		0603.11	- Fresh: roses	WO
345.	6		0603.12	- Fresh: carnations	WO
346.	6		0603.13	- Fresh: orchids	WO
347.	6		0603.14	- Fresh: chrysanthemums	WO
348.	6		0603.15	- Fresh: lilies (Lillium spp.)	WO
349.	6		0603.19	- Fresh: other	WO
350.	6		0603.90	- Other	WO
	6	<b>0604</b>		<b>Foliage, branches and other parts of plants, without flowers or flower buds, and grasses, mosses and lichens, being goods of a kind suitable for bouquets or for ornamental purposes, fresh, dried, dyed, bleached, impregnated or otherwise prepared</b>	
351.	6		0604.20	- Fresh	WO
352.	6		0604.90	- Other	WO
	<b>CHAPTER 7</b>			<b>EDIBLE VEGETABLES AND CERTAIN ROOTS AND TUBERS</b>	
	7	<b>0701</b>		<b>Potatoes, fresh or chilled</b>	
353.	7		0701.10	- Seed	WO
354.	7		0701.90	- Other	WO
355.	7	<b>0702</b>	0702.00	<b>Tomatoes, fresh or chilled</b>	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	7	<b>0703</b>		<b>Onions, shallots, garlic, leeks and other alliaceous vegetables, fresh or chilled</b>	
356.	7		0703.10	- Onions and shallots	WO
357.	7		0703.20	- Garlic	WO
358.	7		0703.90	- Leeks and other alliaceous vegetables	WO
	7	<b>0704</b>		<b>Cabbages, cauliflowers, kohlrabi, kale and similar edible brassicas, fresh or chilled</b>	
359.	7		0704.10	- Cauliflowers and headed broccoli	WO
360.	7		0704.20	- Brussels sprouts	WO
361.	7		0704.90	- Other	WO
	7	<b>0705</b>		<b>Lettuce (<i>Lactuca sativa</i>) and chicory (<i>Cichorium spp.</i>), fresh or chilled</b>	
362.	7		0705.11	- Lettuce: cabbage lettuce (head lettuce)	WO
363.	7		0705.19	- Lettuce: other	WO
364.	7		0705.21	- Chicory: witloof chicory ( <i>Cichorium intybus</i> var. <i>foliosum</i> )	WO
365.	7		0705.29	- Chicory: other	WO
	7	<b>0706</b>		<b>Carrots, turnips, salad beetroot, salsify, celeriac, radishes and similar edible roots, fresh or chilled</b>	
366.	7		0706.10	- Carrots and turnips	WO
367.	7		0706.90	- Other	WO
368.	7	<b>0707</b>	0707.00	<b>Cucumbers and gherkins, fresh or chilled.</b>	WO
	7	<b>0708</b>		<b>Leguminous vegetables, shelled or unshelled, fresh or chilled</b>	
369.	7		0708.10	- Peas ( <i>Pisum sativum</i> )	WO
370.	7		0708.20	- Beans ( <i>Vigna spp.</i> , <i>Phaseolus spp.</i> )	WO
371.	7		0708.90	- Other leguminous vegetables	WO
	7	<b>0709</b>		<b>Other vegetables, fresh or chilled</b>	
372.	7		0709.20	- Asparagus	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
373.	7		0709.30	- Aubergines (egg-plants)	WO
374.	7		0709.40	- Celery other than celeriac	WO
375.	7		0709.51	- Mushrooms and truffles: mushrooms of the genus Agaricus	WO
376.	7		0709.59	- Mushrooms and truffles: other	WO
377.	7		0709.60	- Fruits of the genus Capsicum or of the genus Pimenta	WO
378.	7		0709.70	- Spinach, New Zealand spinach and orache spinach (garden spinach)	WO
379.	7		0709.91	- Other: globe artichoke	WO
380.	7		0709.92	- Other: olives	WO
381.	7		0709.93	- Other: pumpkins, squash and gourds (Cucurbita spp.)	WO
382.	7		0709.99	- Other: other	WO
	7	<b>0710</b>		<b>Vegetables (uncooked or cooked by steaming or boiling in water), frozen</b>	
383.	7		0710.10	- Potatoes	WO
384.	7		0710.21	- Leguminous vegetables, shelled or unshelled: peas (Pisum sativum)	WO
385.	7		0710.22	- Leguminous vegetables, shelled or unshelled: beans (Vigna spp., Phaseolus spp.)	WO
386.	7		0710.29	- Leguminous vegetables, shelled or unshelled: other	WO
387.	7		0710.30	- Spinach, New Zealand spinach and orache spinach (garden spinach)	WO
388.	7		0710.40	- Sweet corn	WO
389.	7		0710.80	- Other vegetables	WO
390.	7		0710.90	- Mixtures of vegetables	CC or QVC40
	7	<b>0711</b>		<b>Vegetables provisionally preserved (for example, by sulphur dioxide gas, in brine, in sulphur water or in other preservative solutions), but unsuitable in that state for immediate consumption</b>	
391.	7		0711.20	- Olives	WO
392.	7		0711.40	- Cucumbers and gherkins	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
393.	7		0711.51	- Mushrooms and truffles: mushrooms of the genus Agaricus	WO
394.	7		0711.59	- Mushrooms and truffles: other	WO
395.	7		0711.90	- Other vegetables; mixtures of vegetables	CC or QVC40
	7	<b>0712</b>		<b>Dried vegetables, whole, cut, sliced, broken or in powder, but not further prepared</b>	
396.	7		0712.20	- Onions	WO
397.	7		0712.31	- Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles: mushrooms of the genus Agaricus	WO
398.	7		0712.32	- Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles: wood ears (Auricularia spp.)	WO
399.	7		0712.33	- Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles: jelly fungi (Tremella spp.)	WO
400.	7		0712.39	- Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles: other	WO
401.	7		0712.90	- Other vegetables; mixtures of vegetables	CC or QVC40
	7	<b>0713</b>		<b>Dried leguminous vegetables, shelled, whether or not skinned or split</b>	
402.	7		0713.10	- Peas (Pisum sativum)	WO
403.	7		0713.20	- Chickpeas (garbanzos)	WO
404.	7		0713.31	- Beans (Vigna spp., Phaseolus spp.): beans of the species Vigna mungo (L.) Hepper or Vigna radiata (L.) Wilczek	WO
405.	7		0713.32	- Beans (Vigna spp., Phaseolus spp.): small red (Adzuki) beans (Phaseolus or Vigna angularis)	WO
406.	7		0713.33	- Beans (Vigna spp., Phaseolus spp.): kidney beans, including white pea beans (Phaseolus vulgaris)	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
407.	7		0713.34	- Beans (Vigna spp., Phaseolus spp.): bambara beans (Vigna subterranean or Voandzeia subterranean)	WO
408.	7		0713.35	- Beans (Vigna spp., Phaseolus spp.): cow peas (Vigna unguiculata)	WO
409.	7		0713.39	- Beans (Vigna spp., Phaseolus spp.): other	WO
410.	7		0713.40	- Lentils	WO
411.	7		0713.50	- Broad beans (Vicia faba var. major) and horse beans (Vicia faba var. equina, Vicia faba var. minor)	WO
412.	7		0713.60	- Pigeon peas (Cajanus cajan)	WO
413.	7		0713.90	- Other	WO
	7	<b>0714</b>		<b>Manioc, arrowroot, salep, Jerusalem artichokes, sweet potatoes and similar roots and tubers with high starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in the form of pellets; sago pith</b>	
414.	7		0714.10	- Manioc (cassava)	WO
415.	7		0714.20	- Sweet potatoes	WO
416.	7		0714.30	- Yams (Dioscorea spp.)	WO
417.	7		0714.40	- Taro (Colocasia spp.)	WO
418.	7		0714.50	- Yautia (Xanthosoma spp.)	WO
419.	7		0714.90	- Other	WO
	<b>CHAPTER 8</b>			<b>EDIBLE FRUIT AND NUTS; PEEL OF CITRUS FRUIT OR MELONS</b>	
	8	<b>0801</b>		<b>Coconuts, Brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled</b>	
420.	8		0801.11	- Coconuts: desiccated	WO
421.	8		0801.12	- Coconuts: in the inner shell (endocarp)	WO
422.	8		0801.19	- Coconuts: other	WO
423.	8		0801.21	- Brazil nuts: in shell	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
424.	8		0801.22	- Brazil nuts: shelled	WO
425.	8		0801.31	- Cashew nuts: in shell	WO
426.	8		0801.32	- Cashew nuts: shelled	WO
	8	<b>0802</b>		<b>Other nuts, fresh or dried, whether or not shelled or peeled</b>	
427.	8		0802.11	- Almonds: in shell	WO
428.	8		0802.12	- Almonds: shelled	WO
429.	8		0802.21	- Hazelnuts or filberts (Corylus spp.): in shell	WO
430.	8		0802.22	- Hazelnuts or filberts (Corylus spp.): shelled	WO
431.	8		0802.31	- Walnuts: in shell	WO
432.	8		0802.32	- Walnuts: shelled	WO
433.	8		0802.41	- Chestnuts (Castanea spp.): in shell	WO
434.	8		0802.42	- Chestnuts (Castanea spp.): shelled	WO
435.	8		0802.51	- Pistachios: in shell	WO
436.	8		0802.52	- Pistachios: shelled	WO
437.	8		0802.61	- Macadamia nuts: in shell	WO
438.	8		0802.62	- Macadamia nuts: shelled	WO
439.	8		0802.70	- Kola nuts (Cola spp.)	WO
440.	8		0802.80	- Areca nuts	WO
441.	8		0802.90	- Other	WO
	8	<b>0803</b>		<b>Bananas, including plantains, fresh or dried</b>	
442.	8		0803.10	- Plantains	WO
443.	8		0803.90	- Other	WO
	8	<b>0804</b>		<b>Dates, figs, pineapples, avocados, guavas, mangoes and mangosteens, fresh or dried</b>	
444.	8		0804.10	- Dates	WO
445.	8		0804.20	- Figs	WO
446.	8		0804.30	- Pineapples	WO
447.	8		0804.40	- Avocados	WO
448.	8		0804.50	- Guavas, mangoes and mangosteens	WO



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	8	<b>0805</b>		<b>Citrus fruit, fresh or dried</b>	
449.	8		0805.10	- Oranges	WO
450.	8		0805.21	- Mandarins (including tangerines and satsumas); clementines, wilkings and similar citrus hybrids: Mandarins (including tangerines and satsumas)	WO
451.	8		0805.22	- Mandarins (including tangerines and satsumas); clementines, wilkings and similar citrus hybrids: Clementines	WO
452.	8		0805.29	- Mandarins (including tangerines and satsumas); clementines, wilkings and similar citrus hybrids: Other	WO
453.	8		0805.40	- Grapefruit, including pomelos	WO
454.	8		0805.50	- Lemons (Citrus limon, Citrus limonum) and limes (Citrus aurantifolia, Citrus latifolia)	WO
455.	8		0805.90	- Other	WO
	8	<b>0806</b>		<b>Grapes, fresh or dried</b>	
456.	8		0806.10	- Fresh	WO
457.	8		0806.20	- Dried	WO
	8	<b>0807</b>		<b>Melons (including watermelons) and papaws (papayas), fresh</b>	
458.	8		0807.11	- Melons (including watermelons): watermelons	WO
459.	8		0807.19	- Melons (including watermelons): other	WO
460.	8		0807.20	- Pawpaws (papayas)	WO
	8	<b>0808</b>		<b>Apples, pears and quinces, fresh</b>	
461.	8		0808.10	- Apples	WO
462.	8		0808.30	- Pears	WO
463.	8		0808.40	- Quinces	WO
	8	<b>0809</b>		<b>Apricots, cherries, peaches (including nectarines), plums and sloes, fresh</b>	
464.	8		0809.10	- Apricots	WO
465.	8		0809.21	- Cherries: sour cherries (Prunus	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				cerasus)	
466.	8		0809.29	- Cherries: other	WO
467.	8		0809.30	- Peaches, including nectarines	WO
468.	8		0809.40	- Plums and sloes	WO
	8	<b>0810</b>		<b>Other fruit, fresh</b>	
469.	8		0810.10	- Strawberries	WO
470.	8		0810.20	- Raspberries, blackberries, mulberries and loganberries	WO
471.	8		0810.30	- Black, white or red currants and gooseberries	WO
472.	8		0810.40	- Cranberries, bilberries and other fruits of the genus Vaccinium	WO
473.	8		0810.50	- Kiwifruit	WO
474.	8		0810.60	- Durians	WO
475.	8		0810.70	- Persimmons	WO
476.	8		0810.90	- Other	WO
	8	<b>0811</b>		<b>Fruit and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter</b>	
477.	8		0811.10	- Strawberries	CTH
478.	8		0811.20	- Raspberries, blackberries, mulberries, loganberries, black, white or red currants and gooseberries	CTH
479.	8		0811.90	- Other	CTH
	8	<b>0812</b>		<b>Fruit and nuts, provisionally preserved (for example, by sulphur dioxide gas, in brine, in sulphur water or in other preservative solutions), but unsuitable in that state for immediate consumption</b>	
480.	8		0812.10	- Cherries	CTH
481.	8		0812.90	- Other	CTH
	8	<b>0813</b>		<b>Fruit, dried, other than that of headings 0801 to 0806; mixtures of nuts or dried fruits of this</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>Chapter</b>	
482.	8		0813.10	- Apricots	CTH
483.	8		0813.20	- Prunes	CTH
484.	8		0813.30	- Apples	CTH
485.	8		0813.40	- Other fruit	CTH
486.	8		0813.50	- Mixtures of nuts or dried fruits of this Chapter	CTH
	<b>CHAPTER 9</b>			<b>COFFEE, TEA, MATÉ AND SPICES</b>	
	9	<b>0901</b>		<b>Coffee, whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion</b>	
487.	9		0901.11	- Coffee, not roasted: not decaffeinated	WO
	9	<b>0902</b>		<b>Tea, whether or not flavoured</b>	
488.	9		0902.10	- Green tea (not fermented) in immediate packings of a content not exceeding 3 kg	WO
489.	9		0902.20	- Other green tea (not fermented)	WO
490.	9	<b>0903</b>	0903.00	<b>Maté</b>	WO
	9	<b>0904</b>		<b>Pepper of the genus Piper; dried or crushed or ground fruits of the genus Capsicum or of the genus Pimenta</b>	
491.	9		0904.11	- Pepper: neither crushed nor ground	WO
492.	9		0904.12	- Pepper: crushed or ground	WO
493.	9		0904.21	- Fruits of the genus Capsicum or of the genus Pimenta: dried, neither crushed nor ground	WO
494.	9		0904.22	- Fruits of the genus Capsicum or of the genus Pimenta: crushed or ground	WO
	9	<b>0905</b>		<b>Vanilla</b>	
495.	9		0905.10	- Neither crushed nor ground	WO
496.	9		0905.20	- Crushed or ground	WO
	9	<b>0906</b>		<b>Cinnamon and cinnamon-tree</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>flowers</b>	
497.	9		0906.11	- Neither crushed nor ground: cinnamon (Cinnamomum zeylanicum Blume)	WO
498.	9		0906.19	- Neither crushed nor ground: other	WO
499.	9		0906.20	- Crushed or ground	WO
	9	<b>0907</b>		<b>Cloves (whole fruit, cloves and stems)</b>	
500.	9		0907.10	- Neither crushed nor ground	WO
501.	9		0907.20	- Crushed or ground	WO
	9	<b>0908</b>		<b>Nutmeg, mace and cardamoms</b>	
502.	9		0908.11	- Nutmeg: neither crushed nor ground	WO
503.	9		0908.12	- Nutmeg: crushed or ground	WO
504.	9		0908.21	- Mace: neither crushed nor ground	WO
505.	9		0908.22	- Mace: crushed or ground	WO
506.	9		0908.31	- Cardamoms: neither crushed nor ground	WO
507.	9		0908.32	- Cardamoms: crushed or ground	WO
	9	<b>0909</b>		<b>Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries</b>	
508.	9		0909.21	- Seeds of coriander: neither crushed nor ground	WO
509.	9		0909.22	- Seeds of coriander: crushed or ground	WO
510.	9		0909.31	- Seeds of cumin: neither crushed nor ground	WO
511.	9		0909.32	- Seeds of cumin: crushed or ground	WO
512.	9		0909.61	- Seeds of anise, badian, caraway or fennel; juniper berries: neither crushed nor ground	WO
513.	9		0909.62	- Seeds of anise, badian, caraway or fennel; juniper berries: crushed or ground	WO
	9	<b>0910</b>		<b>Ginger, saffron, turmeric (curcuma), thyme, bay leaves, curry and other spices</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
514.	9		0910.11	- Ginger: neither crushed nor ground	WO
515.	9		0910.12	- Ginger: crushed or ground	WO
516.	9		0910.20	- Saffron	WO
517.	9		0910.30	- Turmeric (curcuma)	WO
518.	9		0910.91	- Other spices: mixtures referred to in Note 1 (b) to this Chapter	WO or QVC40
519.	9		0910.99	- Other spices: other	WO or QVC40
	<b>CHAPTER 10</b>			<b>CEREALS</b>	
	10	<b>1001</b>		<b>Wheat and meslin</b>	
520.	10		1001.11	- Durum wheat: seed	WO
521.	10		1001.19	- Durum wheat: other	WO
522.	10		1001.91	- Other: seed	WO
523.	10		1001.99	- Other: other	WO
	10	<b>1002</b>		<b>Rye</b>	
524.	10		1002.10	- Seed	WO
525.	10		1002.90	- Other	WO
	10	<b>1003</b>		<b>Barley</b>	
526.	10		1003.10	- Seed	WO
527.	10		1003.90	- Other	WO
	10	<b>1004</b>		<b>Oats</b>	
528.	10		1004.10	- Seed	WO
529.	10		1004.90	- Other	WO
	10	<b>1005</b>		<b>Maize (corn)</b>	
530.	10		1005.10	- Seed	WO
531.	10		1005.90	- Other	WO
	10	<b>1006</b>		<b>Rice</b>	
532.	10		1006.10	- Rice in the husk (paddy or rough)	WO
533.	10		1006.20	- Husked (brown) rice	WO
534.	10		1006.30	- Semi-milled or wholly milled rice, whether or not polished or glazed	WO
535.	10		1006.40	- Broken rice	WO
	10	<b>1007</b>		<b>Grain sorgham</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
536.	10		1007.10	- Seed	WO
537.	10		1007.90	- Other	WO
	10	<b>1008</b>		<b>Buckwheat, millet and canary seeds; other cereals</b>	
538.	10		1008.10	- Buckwheat	WO
539.	10		1008.21	- Millet: seed	WO
540.	10		1008.29	- Millet: other	WO
541.	10		1008.30	- Canary seed	WO
542.	10		1008.40	- Fonio (Digitaria spp.)	WO
543.	10		1008.50	- Quinoa (Chenopodium quinoa)	WO
544.	10		1008.60	- Triticale	WO
545.	10		1008.90	- Other cereals	WO
	<b>CHAPTER 11</b>			<b>PRODUCTS OF THE MILLING INDUSTRY; MALT; STARCHES; INULIN; WHEAT GLUTEN</b>	
	11	<b>1107</b>		<b>Malt, whether or not roasted</b>	
546.	11		1107.10	- Not roasted	WO
	11	<b>1108</b>		<b>Starches; inulin</b>	
547.	11		1108.11	- Starches: wheat starch	WO
548.	11		1108.12	- Starches: maize (corn) starch	WO
549.	11		1108.13	- Starches: potato starch	WO
550.	11		1108.14	- Starches: manioc (cassava) starch	WO
551.	11		1108.19	- Starches: other starches	WO
552.	11		1108.20	- Inulin	WO
553.	11	<b>1109</b>	1109.00	<b>Wheat gluten, whether or not dried</b>	WO
	<b>CHAPTER 12</b>			<b>OIL SEEDS AND OLEAGINOUS FRUITS; MISCELLANEOUS GRAINS, SEEDS AND FRUIT; INDUSTRIAL OR MEDICINAL PLANTS; STRAW AND FODDER</b>	
	12	<b>1201</b>		<b>Soya beans, whether or not broken</b>	
554.	12		1201.10	- Seed	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
555.	12		1201.90	- Other	WO
	12	<b>1202</b>		<b>Ground-nuts, not roasted or otherwise cooked, whether or not shelled or broken</b>	
556.	12		1202.30	- Seed	WO
557.	12		1202.41	- Other: in shell	WO
558.	12		1202.42	- Other: shelled, whether or not broken	WO
559.	12	<b>1203</b>	1203.00	<b>Copra</b>	WO
560.	12	<b>1204</b>	1204.00	<b>Linseed, whether or not broken</b>	WO
	12	<b>1205</b>		<b>Rape or colza seeds, whether or not broken</b>	
561.	12		1205.10	- Low erucic acid rape or colza seeds	WO
562.	12		1205.90	- Other	WO
563.	12	<b>1206</b>	1206.00	<b>Sunflower seeds, whether or not broken</b>	WO
	12	<b>1207</b>		<b>Other oil seeds and oleaginous fruits, whether or not broken</b>	
564.	12		1207.10	- Palm nuts and kernels	WO
565.	12		1207.21	- Cotton seeds: seed	WO
566.	12		1207.29	- Cotton seeds: other	WO
567.	12		1207.30	- Castor oil seeds	WO
568.	12		1207.40	- Sesamum seeds	WO
569.	12		1207.50	- Mustard seeds	WO
570.	12		1207.60	- Safflower ( <i>Carthamus tinctorius</i> ) seeds	WO
571.	12		1207.70	- Melon seeds	WO
572.	12		1207.91	- Other: poppy seeds	WO
573.	12		1207.99	- Other: other	WO
	12	<b>1208</b>		<b>Flours and meals of oil seeds or oleaginous fruits, other than those of mustard</b>	
574.	12		1208.10	- Of soya beans	WO
575.	12		1208.90	- Other	WO
	12	<b>1209</b>		<b>Seeds, fruit and spores, of a kind</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>used for sowing</b>	
576.	12		1209.10	- Sugar beet seeds	WO
577.	12		1209.21	- Seeds of forage plants: lucerne (alfalfa) seeds	WO
578.	12		1209.22	- Seeds of forage plants: clover (Trifolium spp.) seeds	WO
579.	12		1209.23	- Seeds of forage plants: fescue seeds	WO
580.	12		1209.24	- Seeds of forage plants: Kentucky blue grass (Poa pratensis L.) seeds	WO
581.	12		1209.25	- Seeds of forage plants: rye grass (Lolium multiflorum Lam., Lolium perenne L.) seeds	WO
582.	12		1209.29	- Seeds of forage plants: other	WO
583.	12		1209.30	- Seeds of herbaceous plants cultivated principally for their flowers	WO
584.	12		1209.91	- Other: vegetable seeds	WO
585.	12		1209.99	- Other: other	WO
	12	<b>1210</b>		<b>Hop cones, fresh or dried, whether or not ground, powdered or in the form of pellets; lupulin</b>	
586.	12		1210.10	- Hop cones, neither ground nor powdered nor in the form of pellets	WO
587.	12		1210.20	- Hop cones, ground, powdered or in the form of pellets; lupulin	WO
	12	<b>1211</b>		<b>Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purposes, fresh, chilled, frozen or dried, whether or not cut, crushed or powdered</b>	
588.	12		1211.20	- Ginseng roots	WO
589.	12		1211.30	- Coca leaf	WO
590.	12		1211.40	- Poppy straw	WO
591.	12		1211.50	- Ephedra	WO
592.	12		1211.90	- Other	WO



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	12	1212		Locust beans, seaweeds and other algae, sugar beet and sugar cane, fresh, chilled, frozen or dried, whether or not ground; fruit stones and kernels and other vegetable products (including unroasted chicory roots of the variety <i>Cichorium intybus sativum</i> ) of a kind used primarily for human consumption, not elsewhere specified or included	
593.	12		1212.21	- Seaweeds and other algae: fit for human consumption	WO
594.	12		1212.29	- Seaweeds and other algae: other	WO
595.	12		1212.91	- Other: sugar beet	WO
596.	12		1212.92	- Other: locust beans (carob)	WO
597.	12		1212.93	- Other: sugar cane	WO
598.	12		1212.94	- Other: chicory roots	WO
599.	12		1212.99	- Other: other	WO
600.	12	1213	1213.00	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets	WO
	12	1214		Swedes, mangolds, fodder roots, hay, lucerne (alfalfa), clover, sainfoin, forage kale, lupines, vetches and similar forage products, whether or not in the form of pellets	
601.	12		1214.10	- Lucerne (alfalfa) meal and pellets	CC
	<b>CHAPTER 14</b>			<b>VEGETABLE PLAITING MATERIALS; VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED</b>	
	14	1401		Vegetable materials of a kind used primarily for plaiting (for example, bamboos, rattans, reeds, rushes, osier, raffia, cleaned, bleached or dyed cereal straw, and lime bark)	
602.	14		1401.10	- Bamboos	WO
603.	14		1401.20	- Rattans	WO

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
604.	14		1401.90	- Other	WO
	14	<b>1404</b>		<b>Vegetable products not elsewhere specified or included</b>	
605.	14		1404.20	- Cotton linters	WO
606.	14		1404.90	- Other	WO
	<b>CHAPTER 15</b>			<b>ANIMAL OR VEGETABLE FATS AND OILS AND THEIR CLEAVAGE PRODUCTS; PREPARED EDIBLE FATS; ANIMAL OR VEGETABLE WAXES</b>	
	15	<b>1504</b>		<b>Fats and oils and their fractions, of fish or marine mammals, whether or not refined, but not chemically modified</b>	
607.	15		1504.20	- Fats and oils and their fractions, of fish, other than liver oils	CC
608.	15	<b>1505</b>	1505.00	<b>Wool grease and fatty substances derived therefrom (including lanolin)</b>	CC
	15	<b>1509</b>		<b>Olive oil and its fractions, whether or not refined, but not chemically modified</b>	
609.	15		1509.10	- Virgin	WO
610.	15		1509.90	- Other	WO
	<b>CHAPTER 16</b>			<b>PREPARATIONS OF MEAT, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES</b>	
611.	16	<b>1601</b>	1601.00	<b>Sausages and similar products, of meat, meat offal or blood; food preparations based on these products</b>	CC except HS 2 and 3
	16	<b>1602</b>		<b>Other prepared or preserved meat, meat offal or blood</b>	
612.	16		1602.10	- Homogenised preparations	CC
613.	16		1602.20	- Of liver of any animal	CC except HS 2 and 3
614.	16		1602.31	- Of poultry of heading 0105: of turkeys	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
615.	16		1602.32	- Of poultry of heading 0105: of fowls of the species Gallus domesticus	CC except HS 2 and 3
616.	16		1602.39	- Of poultry of heading 0105: other	CC except HS 2 and 3
617.	16		1602.41	- Of swine: hams and cuts thereof	CC
618.	16		1602.42	- Of swine: shoulders and cuts thereof	CC
619.	16		1602.49	- Of swine: other, including mixtures	CC except HS 2 and 3
620.	16		1602.50	- Of bovine animals	CC except HS 2 and 3
621.	16		1602.90	- Other, including preparations of blood of any animal	CC except HS 2 and 3
622.	16	<b>1603</b>	1603.00	<b>Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates</b>	CC except HS 2 and 3
	<b>CHAPTER 17</b>			<b>SUGARS AND SUGAR CONFECTIONERY</b>	
	17	<b>1702</b>		<b>Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel</b>	
623.	17		1702.11	- Lactose and lactose syrup: containing by weight 99 % or more lactose, expressed as anhydrous lactose, calculated on the dry matter	CC
	<b>CHAPTER 19</b>			<b>PREPARATIONS OF CEREALS, FLOUR, STARCH OR MILK; PASTRYCOOKS' PRODUCTS</b>	
	19	<b>1901</b>		<b>Malt extract; food preparations of flour, groats, meal, starch or malt extract, not containing cocoa or containing less than 40 % by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included; food preparations of goods of headings 0401 to 0404, not</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>containing cocoa or containing less than 5 % by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included</b>	
624.	19		1901.10	- Preparations suitable for infants or young children, put up for retail sale	CC
625.	19		1901.20	- Mixes and doughs for the preparation of bakers' wares of heading 1905	CC
626.	19		1901.90	- Other	CC
	19	<b>1902</b>		<b>Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared</b>	
627.	19		1902.11	- Uncooked pasta, not stuffed or otherwise prepared: containing eggs	CC
628.	19		1902.19	- Uncooked pasta, not stuffed or otherwise prepared: other	CC
629.	19		1902.20	- Stuffed pasta, whether or not cooked or otherwise prepared	CC
630.	19		1902.30	- Other pasta	CC
631.	19		1902.40	- Couscous	CC
	19	<b>1904</b>		<b>Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals (other than maize (corn)) in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included</b>	
632.	19		1904.10	- Prepared foods obtained by the swelling or roasting of cereals or cereal products	CC
633.	19		1904.30	- Bulgur wheat	CC
634.	19		1904.90	- Other	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	19	1905		<b>Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar products</b>	
635.	19		1905.10	- Crispbread	CTH
	<b>CHAPTER 21</b>			<b>MISCELLANEOUS EDIBLE PREPARATIONS</b>	
	21	2101		<b>Extracts, essences and concentrates, of coffee, tea or maté and preparations with a basis of these products or with a basis of coffee, tea or maté; roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof</b>	
636.	21		2101.11	- Extracts, essences and concentrates, of coffee, and preparations with a basis of these extracts, essences or concentrates or with a basis of coffee: extracts, essences and concentrates	CC
637.	21		2101.12	- Extracts, essences and concentrates, of coffee, and preparations with a basis of these extracts, essences or concentrates or with a basis of coffee: preparations with a basis of extracts, essences or concentrates or with a basis of coffee	CC
638.	21		2101.20	- Extracts, essences and concentrates, of tea or maté, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or maté	CC
639.	21		2101.30	- Roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof	CC
	21	2102		<b>Yeasts (active or inactive); other single-cell micro-organisms, dead (but not including vaccines of heading 3002); prepared baking powders</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
640.	21		2102.10	- Active yeasts	CC
641.	21		2102.20	- Inactive yeasts; other single-cell micro-organisms, dead	CC
642.	21		2102.30	- Prepared baking powders	CC
	<b>CHAPTER 22</b>			<b>BEVERAGES, SPIRITS AND VINEGAR</b>	
	22	<b>2201</b>		<b>Waters, including natural or artificial mineral waters and aerated waters, not containing added sugar or other sweetening matter nor flavoured; ice and snow</b>	
643.	22		2201.10	- Mineral waters and aerated waters	WO
644.	22		2201.90	- Other	WO
	<b>CHAPTER 41</b>			<b>RAW HIDES AND SKINS (OTHER THAN FURSKINS) AND LEATHER</b>	
	41	<b>4101</b>		<b>Raw hides and skins of bovine (including buffalo) or equine animals (fresh, or salted, dried, limed, pickled or otherwise preserved, but not tanned, parchment-dressed or further prepared), whether or not dehaired or split</b>	
645.	41		4101.20	- Whole hides and skins, unsplit, of a weight per skin not exceeding 8 kg when simply dried, 10 kg when dry-salted, or 16 kg when fresh, wet-salted or otherwise preserved	CC
646.	41		4101.50	- Whole hides and skins, of a weight exceeding 16 kg	CC
647.	41		4101.90	- Other, including butts, bends and bellies	CC
	41	<b>4102</b>		<b>Raw skins of sheep or lambs (fresh, or salted, dried, limed, pickled or otherwise preserved, but not tanned, parchment-dressed or further prepared), whether or not with wool on or split, other than those excluded by Note 1 (c) to this Chapter</b>	
648.	41		4102.10	- With wool on	CC

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
649.	41		4102.21	- Without wool on: pickled	CC
650.	41		4102.29	- Without wool on: other	CC
	41	<b>4103</b>		<b>Other raw hides and skins (fresh, or salted, dried, limed, pickled or otherwise preserved, but not tanned, parchment-dressed or further prepared), whether or not dehaired or split, other than those excluded by Note 1 (b) or 1 (c) to this Chapter</b>	
651.	41		4103.20	- Of reptiles	CC
652.	41		4103.30	- Of swine	CC
653.	41		4103.90	- Other	CC
	<b>CHAPTER 43</b>			<b>FURSKINS AND ARTIFICIAL FUR; MANUFACTURES THEREOF</b>	
	43	<b>4301</b>		<b>Raw furskins (including heads, tails, paws and other pieces or cuttings, suitable for furriers' use), other than raw hides and skins of heading 4101, 4102 or 4103</b>	
654.	43		4301.10	- Of mink, whole, with or without head, tail or paws	CC
655.	43		4301.30	- Of lamb, the following: Astrakhan, Broadtail, Caracul, Persian and similar lamb, Indian, Chinese, Mongolian or Tibetan lamb, whole, with or without head, tail or paws	CC
656.	43		4301.60	- Of fox, whole, with or without head, tail or paws	CC
657.	43		4301.80	- Other furskins, whole, with or without head, tail or paws	CC
658.	43		4301.90	- Heads, tails, paws and other pieces or cuttings, suitable for furriers' use	CC
	<b>CHAPTER 47</b>			<b>PULP OF WOOD OR OF OTHER FIBROUS CELLULOSIC MATERIAL; RECOVERED (WASTE AND SCRAP) PAPER OR PAPERBOARD</b>	
	47	<b>4707</b>		<b>Recovered (waste and scrap)</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>paper or paperboard</b>	
659.	47		4707.10	- Unbleached kraft paper or paperboard or corrugated paper or paperboard	CC
660.	47		4707.20	- Other paper or paperboard made mainly of bleached chemical pulp, not coloured in the mass	CC
661.	47		4707.30	- Paper or paperboard made mainly of mechanical pulp (for example, newspapers, journals and similar printed matter)	CC
662.	47		4707.90	- Other, including unsorted waste and scrap	CC
	<b>CHAPTER 50</b>			<b>SILK</b> <b>Chapter</b> <b>Note:</b> <b>For the purposes of this Chapter, if a claim for origin is based on dyeing, printing and at least two subsequent finishing processes, washing or drying shall not be considered to be finishing processes. An indicative list of finishing processes is provided in this Annex's Appendix.</b>	
663.	50	<b>5001</b>	5001.00	<b>Silk-worm cocoons suitable for reeling</b>	WO
664.	50	<b>5002</b>	5002.00	<b>Raw silk (not thrown)</b>	WO
665.	50	<b>5003</b>	5003.00	<b>Silk waste (including cocoons unsuitable for reeling, yarn waste and garnetted stock)</b>	WO
	<b>CHAPTER 52</b>			<b>COTTON</b> <b>Chapter</b> <b>Note:</b> <b>For the purposes of this Chapter, if a claim for origin is based on dyeing, printing and at least two subsequent finishing processes, washing or drying shall not be considered to be finishing processes. An indicative list of finishing processes is provided in this Annex's Appendix</b>	
666.	52	<b>5201</b>	5201.00	<b>Cotton, not carded or combed</b>	WO
	52	<b>5202</b>		<b>Cotton waste (including yarn waste and garnetted stock)</b>	



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
667.	52		5202.10	- Yarn waste (including thread waste)	WO
668.	52		5202.91	- Other: garnetted stock	WO
669.	52		5202.99	- Other: other	WO
670.	52	<b>5203</b>	5203.00	<b>Cotton, carded or combed</b>	WO
	71	<b>7113</b>		<b>Articles of jewellery and parts thereof, of precious metal or of metal clad with precious metal</b>	
671.	71		7113.11	- Of precious metal whether or not plated or clad with precious metal: of silver, whether or not plated or clad with other precious metal	CTSH + QVC 1.5%
672.	71		7113.19	- Of precious metal whether or not plated or clad with precious metal: of other precious metal, whether or not plated or clad with precious metal	CTSH + QVC 1.5%
673.	71		7113.20	- Of base metal clad with precious metal	CTSH + QVC 1.5%
	71	<b>7114</b>		<b>Articles of goldsmiths' or silversmiths' wares and parts thereof, of precious metal or of metal clad with precious metal</b>	
674.	71		7114.11	- Of precious metal whether or not plated or clad with precious metal: of silver, whether or not plated or clad with other precious metal	CTSH + QVC 1.5%
675.	71		7114.19	- Of precious metal whether or not plated or clad with precious metal: of other precious metal, whether or not plated or clad with precious metal	CTSH + QVC 1.5%
676.	71		7114.20	- Of base metal clad with precious metal	CTSH + QVC 1.5%
	71			<b>Imitation jewellery</b>	
677.			7117.11	- Of base metal, whether or not plated with precious metal: cuff-links and studs	CTSH + QVC 1.5%
678.			7117.19	- Of base metal, whether or not plated with precious metal: other	CTSH + QVC 1.5%
679.			7117.90	- Other	CTSH + QVC 1.5%

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	<b>CHAPTER 72</b>			<b>IRON AND STEEL</b>	
	72	<b>7206</b>		<b>Iron and non-alloy steel in ingots or other primary forms (excluding iron of heading 7203)</b>	
680.	72		7206.10	- Ingots	Melt and pour in the Parties
681.	72		7206.90	- Other	Melt and pour in the Parties
	72	<b>7207</b>		<b>Semi-finished products of iron or non-alloy steel</b>	
682.	72		7207.11	- Containing by weight less than 0.25 % of carbon: of rectangular (including square) cross-section, the width measuring less than twice the thickness	Melt and pour in the Parties
683.	72		7207.12	- Containing by weight less than 0.25 % of carbon: other, of rectangular (other than square) cross-section	Melt and pour in the Parties
684.	72		7207.19	- Containing by weight less than 0.25 % of carbon: other	Melt and pour in the Parties
685.	72		7207.20	- Containing by weight 0.25 % or more of carbon	Melt and pour in the Parties
	72	<b>7208</b>		<b>Flat-rolled products of iron or non-alloy steel, of a width of 600 mm or more, hot-rolled, not clad, plated or coated</b>	
686.	72		7208.10	- In coils, not further worked than hot-rolled, with patterns in relief	Melt and pour in the Parties
687.	72		7208.26	- Other, in coils, not further worked than hot-rolled, pickled: of a thickness of 3 mm or more but less than 4.75 mm	Melt and pour in the Parties
688.	72		7208.27	- Other, in coils, not further worked than hot-rolled, pickled: of a thickness of less than 3 mm	Melt and pour in the Parties
689.	72		7208.36	- Other, in coils, not further worked than hot-rolled: of a thickness exceeding 10 mm	Melt and pour in the Parties
690.	72		7208.37	- Other, in coils, not further worked than hot-rolled: of a thickness of 4.75 mm or more but not exceeding 10 mm	Melt and pour in the Parties

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
691.	72		7208.38	- Other, in coils, not further worked than hot-rolled: of a thickness of 3 mm or more but less than 4.75 mm	Melt and pour in the Parties
692.	72		7208.39	- Other, in coils, not further worked than hot-rolled: of a thickness of less than 3 mm	Melt and pour in the Parties
693.	72		7208.40	- Not in coils, not further worked than hot-rolled, with patterns in relief	Melt and pour in the Parties
694.	72		7208.51	- Other, not in coils, not further worked than hot-rolled: of a thickness exceeding 10 mm	Melt and pour in the Parties
695.	72		7208.52	- Other, not in coils, not further worked than hot-rolled: of a thickness of 4.75 mm or more but not exceeding 10 mm	Melt and pour in the Parties
696.	72		7208.53	- Other, not in coils, not further worked than hot-rolled: of a thickness of 3 mm or more but less than 4.75 mm	Melt and pour in the Parties
697.	72		7208.54	- Other, not in coils, not further worked than hot-rolled: of a thickness of less than 3 mm	Melt and pour in the Parties
	72	<b>7209</b>		<b>Flat-rolled products of iron or non-alloy steel, of a width of 600 mm or more, cold-rolled (cold-reduced), not clad, plated or coated</b>	
698.	72		7209.15	- In coils, not further worked than cold-rolled (cold-reduced): of a thickness of 3 mm or more	Melt and pour in the Parties
699.	72		7209.16	- In coils, not further worked than cold-rolled (cold-reduced): of a thickness exceeding 1 mm but less than 3 mm	Melt and pour in the Parties
700.	72		7209.17	- In coils, not further worked than cold-rolled (cold-reduced): of a thickness of 0.5 mm or more but not exceeding 1 mm	Melt and pour in the Parties
701.	72		7209.18	- In coils, not further worked than cold-rolled (cold-reduced): of a thickness of less than 0.5 mm	Melt and pour in the Parties
702.	72		7209.25	- Not in coils, not further worked	Melt and pour

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				than cold-rolled (cold-reduced): of a thickness of 3 mm or more	in the Parties
703.	72		7209.26	- Not in coils, not further worked than cold-rolled (cold-reduced): of a thickness exceeding 1 mm but less than 3 mm	Melt and pour in the Parties
704.	72		7209.27	- Not in coils, not further worked than cold-rolled (cold-reduced): of a thickness of 0.5 mm or more but not exceeding 1 mm	Melt and pour in the Parties
705.	72		7209.28	- Not in coils, not further worked than cold-rolled (cold-reduced): of a thickness of less than 0.5 mm	Melt and pour in the Parties
	72	<b>7210</b>		<b>Flat-rolled products of iron or non-alloy steel, of a width of 600 mm or more, clad, plated or coated</b>	
706.	72		7210.11	- Plated or coated with tin: of a thickness of 0.5 mm or more	Melt and pour in the Parties
707.	72		7210.12	- Plated or coated with tin: of a thickness of less than 0.5 mm	Melt and pour in the Parties
708.	72		7210.20	- Plated or coated with lead, including terne-plate	Melt and pour in the Parties
709.	72		7210.30	- Electrolytically plated or coated with zinc	Melt and pour in the Parties
710.	72		7210.41	- Otherwise plated or coated with zinc: corrugated	Melt and pour in the Parties
711.	72		7210.49	- Otherwise plated or coated with zinc: other	Melt and pour in the Parties
712.	72		7210.50	- Plated or coated with chromium oxides or with chromium and chromium oxides	Melt and pour in the Parties
713.	72		7210.61	- Plated or coated with aluminium: plated or coated with aluminium-zinc alloys	Melt and pour in the Parties
714.	72		7210.69	- Plated or coated with aluminium: other	Melt and pour in the Parties
715.	72		7210.70	- Painted, varnished or coated with plastics	Melt and pour in the Parties
	72	<b>7211</b>		<b>Flat-rolled products of iron or non-alloy steel, of a width of less than 600 mm, not clad, plated or</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>coated</b>	
716.	72		7211.13	- Not further worked than hot-rolled: rolled on four faces or in a closed box pass, of a width exceeding 150 mm and a thickness of not less than 4 mm, not in coils and without patterns in relief	Melt and pour in the Parties
717.	72		7211.14	- Not further worked than hot-rolled: other, of a thickness of 4.75 mm or more	Melt and pour in the Parties
718.	72		7211.19	- Not further worked than hot-rolled: other	Melt and pour in the Parties
719.	72		7211.23	- Not further worked than cold-rolled (cold-reduced): containing by weight less than 0.25 % of carbon	Melt and pour in the Parties
720.	72		7211.29	- Not further worked than cold-rolled (cold-reduced): other	Melt and pour in the Parties
721.	72		7211.90	- Other	Melt and pour in the Parties
	72	<b>7212</b>		<b>Flat-rolled products of iron or non-alloy steel, of a width of less than 600 mm, clad, plated or coated</b>	
722.	72		7212.10	- Plated or coated with tin	Melt and pour in the Parties
723.	72		7212.20	- Electrolytically plated or coated with zinc	Melt and pour in the Parties
724.	72		7212.30	- Otherwise plated or coated with zinc	Melt and pour in the Parties
725.	72		7212.40	- Painted, varnished or coated with plastics	Melt and pour in the Parties
726.	72		7212.50	- Otherwise plated or coated	Melt and pour in the Parties
727.	72		7212.60	- Clad	Melt and pour in the Parties
	72	<b>7213</b>		<b>Bars and rods, hot-rolled, in irregularly wound coils, of iron or non-alloy steel</b>	
728.	72		7213.10	- Containing indentations, ribs, grooves or other deformations produced during the rolling process	Melt and pour in the Parties

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
729.	72		7213.20	- Other, of free-cutting steel	Melt and pour in the Parties
730.	72		7213.91	- Other: of circular cross-section measuring less than 14 mm in diameter	Melt and pour in the Parties
731.	72		7213.99	- Other: other	Melt and pour in the Parties
	72	<b>7214</b>		<b>Other bars and rods of iron or non-alloy steel, not further worked than forged, hot-rolled, hot-drawn or hot-extruded, but including those twisted after rolling</b>	
732.	72		7214.10	- Forged	Melt and pour in the Parties
733.	72		7214.20	- Containing indentations, ribs, grooves or other deformations produced during the rolling process or twisted after rolling	Melt and pour in the Parties
734.	72		7214.30	- Other, of free-cutting steel	Melt and pour in the Parties
735.	72		7214.91	- Other: of rectangular (other than square) cross-section	Melt and pour in the Parties
736.	72		7214.99	- Other: other	Melt and pour in the Parties
	72	<b>7215</b>		<b>Other bars and rods of iron or non-alloy steel</b>	
737.	72		7215.10	- Of free-cutting steel, not further worked than cold-formed or cold-finished	Melt and pour in the Parties
738.	72		7215.50	- Other, not further worked than cold-formed or cold-finished	Melt and pour in the Parties
739.	72		7215.90	- Other	Melt and pour in the Parties
	72	<b>7216</b>		<b>Angles, shapes and sections of iron or non-alloy steel</b>	
740.	72		7216.10	- U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of less than 80 mm	Melt and pour in the Parties
741.	72		7216.21	- L or T sections, not further worked than hot-rolled, hot-drawn or	Melt and pour in the Parties

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				extruded, of a height of less than 80 mm: L sections	
742.	72		7216.22	- L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of less than 80 mm: T sections	Melt and pour in the Parties
743.	72		7216.31	- U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more: U sections	Melt and pour in the Parties
744.	72		7216.32	- U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more: I sections	Melt and pour in the Parties
745.	72		7216.33	- U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more: H sections	Melt and pour in the Parties
746.	72		7216.40	- L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more	Melt and pour in the Parties
747.	72		7216.50	- Other angles, shapes and sections, not further worked than hot-rolled, hot-drawn or extruded	Melt and pour in the Parties
748.	72		7216.61	- Angles, shapes and sections, not further worked than cold-formed or cold-finished: obtained from flat-rolled products	Melt and pour in the Parties
749.	72		7216.91	- Other: cold-formed or cold-finished from flat-rolled products	Melt and pour in the Parties
750.	72		7216.99	- Other: other	Melt and pour in the Parties
	72	<b>7217</b>		<b>Wire of iron or non-alloy steel</b>	
751.	72		7217.10	- Not plated or coated, whether or not polished	Melt and pour in the Parties
752.	72		7217.20	- Plated or coated with zinc	Melt and pour in the Parties
753.	72		7217.30	- Plated or coated with other base metals	Melt and pour in the Parties
754.	72		7217.90	- Other	Melt and pour in the Parties

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
	72	<b>7218</b>		<b>Stainless steel in ingots or other primary forms; semi-finished products of stainless steel</b>	
755.	72		7218.10	- Ingots and other primary forms	Melt and pour in the Parties
756.	72		7218.91	- Other: of rectangular (other than square) cross-section	Melt and pour in the Parties
757.	72		7218.99	- Other: other	Melt and pour in the Parties
	72	<b>7219</b>		<b>Flat-rolled products of stainless steel, of a width of 600 mm or more</b>	
758.	72		7219.12	- Not further worked than hot-rolled, in coils: of a thickness of 4.75 mm or more but not exceeding 10 mm	Melt and pour in the Parties
759.	72		7219.13	- Not further worked than hot-rolled, in coils: of a thickness of 3 mm or more but less than 4.75 mm	Melt and pour in the Parties
760.	72		7219.14	- Not further worked than hot-rolled, in coils: of a thickness of less than 3 mm	Melt and pour in the Parties
761.	72		7219.21	- Not further worked than hot-rolled, not in coils: of a thickness exceeding 10 mm	Melt and pour in the Parties
762.	72		7219.22	- Not further worked than hot-rolled, not in coils: of a thickness of 4.75 mm or more but not exceeding 10 mm	Melt and pour in the Parties
763.	72		7219.23	- Not further worked than hot-rolled, not in coils: of a thickness of 3 mm or more but less than 4.75 mm	Melt and pour in the Parties
764.	72		7219.24	- Not further worked than hot-rolled, not in coils: of a thickness of less than 3 mm	Melt and pour in the Parties
765.	72		7219.31	- Not further worked than cold-rolled (cold-reduced): of a thickness of 4.75 mm or more	Melt and pour in the Parties
766.	72		7219.32	- Not further worked than cold-rolled (cold-reduced): of a thickness of 3 mm or more but less	Melt and pour in the Parties



Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				than 4.75 mm	
767.	72		7219.34	- Not further worked than cold-rolled (cold-reduced): of a thickness of 0.5 mm or more but not exceeding 1 mm	Melt and pour in the Parties
768.	72		7219.35	- Not further worked than cold-rolled (cold-reduced): of a thickness of less than 0.5 mm	Melt and pour in the Parties
	72	<b>7220</b>		<b>Flat-rolled products of stainless steel, of a width of less than 600 mm</b>	
769.	72		7220.11	- Not further worked than hot-rolled: of a thickness of 4.75 mm or more	Melt and pour in the Parties
770.	72		7220.12	- Not further worked than hot-rolled: of a thickness of less than 4.75 mm	Melt and pour in the Parties
771.	72		7220.20	- Not further worked than cold-rolled (cold-reduced)	Melt and pour in the Parties
772.	72		7220.90	- Other	Melt and pour in the Parties
773.	72	<b>7221</b>	7221.00	<b>Bars and rods, hot-rolled, in irregularly wound coils, of stainless steel</b>	Melt and pour in the Parties
	72	<b>7222</b>		<b>Other bars and rods of stainless steel; angles, shapes and sections of stainless steel</b>	
774.	72		7222.11	- Bars and rods, not further worked than hot-rolled, hot-drawn or extruded: of circular cross-section	Melt and pour in the Parties
775.	72		7222.19	- Bars and rods, not further worked than hot-rolled, hot-drawn or extruded: other	Melt and pour in the Parties
776.	72		7222.20	- Bars and rods, not further worked than cold-formed or cold-finished	Melt and pour in the Parties
777.	72		7222.30	- Other bars and rods	Melt and pour in the Parties
778.	72		7222.40	- Angles, shapes and sections	Melt and pour in the Parties
779.	72	<b>7223</b>	7223.00	<b>Wire of stainless steel</b>	Melt and pour in the Parties
	72	<b>7224</b>		<b>Other alloy steel in ingots or other</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>primary forms; semi-finished products of other alloy steel</b>	
780.	72		7224.10	- Ingots and other primary forms	Melt and pour in the Parties
781.	72		7224.90	- Other	Melt and pour in the Parties
	72	<b>7225</b>		<b>Flat-rolled products of other alloy steel, of a width of 600 mm or more</b>	
782.	72		7225.11	- Of silicon-electrical steel: grain-oriented	Melt and pour in the Parties
783.	72		7225.19	- Of silicon-electrical steel: other	Melt and pour in the Parties
784.	72		7225.30	- Other, not further worked than hot-rolled, in coils	Melt and pour in the Parties
785.	72		7225.40	- Other, not further worked than hot-rolled, not in coils	Melt and pour in the Parties
786.	72		7225.91	- Other: electrolytically plated or coated with zinc	Melt and pour in the Parties
787.	72		7225.92	- Other: otherwise plated or coated with zinc	Melt and pour in the Parties
788.	72		7225.99	- Other: other	Melt and pour in the Parties
	72	<b>7226</b>		<b>Flat-rolled products of other alloy steel, of a width of less than 600 mm</b>	
789.	72		7226.11	- Of silicon-electrical steel: grain-oriented	Melt and pour in the Parties
790.	72		7226.19	- Of silicon-electrical steel: other	Melt and pour in the Parties
791.	72		7226.20	- Of high speed steel	Melt and pour in the Parties
792.	72		7226.91	- Other: not further worked than hot-rolled	Melt and pour in the Parties
793.	72		7226.92	- Other: not further worked than cold-rolled (cold-reduced)	Melt and pour in the Parties
794.	72		7226.99	- Other: other	Melt and pour in the Parties
	72	<b>7227</b>		<b>Bars and rods, hot-rolled, in irregularly wound coils, of other</b>	

Sl.No.	Chapter	Tariff Heading	Tariff Sub-Heading	Product Description	Agreed PSR proposal
(1)	(2)	(3)	(4)	(5)	(6)
				<b>alloy steel</b>	
795.	72		7227.10	- Of high speed steel	Melt and pour in the Parties
796.	72		7227.20	- Of silico-manganese steel	Melt and pour in the Parties
797.	72		7227.90	- Other	Melt and pour in the Parties
	72	<b>7228</b>		<b>Other bars and rods of other alloy steel; angles, shapes and sections, of other alloy steel; hollow drill bars and rods, of alloy or non-alloy steel</b>	
798.	72		7228.10	- Bars and rods, of high speed steel	Melt and pour in the Parties
799.	72		7228.20	- Bars and rods, of silico-manganese steel	Melt and pour in the Parties
800.	72		7228.30	- Other bars and rods, not further worked than hot-rolled, hot-drawn or extruded	Melt and pour in the Parties
801.	72		7228.40	- Other bars and rods, not further worked than forged	Melt and pour in the Parties
802.	72		7228.50	- Other bars and rods, not further worked than cold-formed or cold-finished	Melt and pour in the Parties
803.	72		7228.60	- Other bars and rods	Melt and pour in the Parties
804.	72		7228.70	- Angles, shapes and sections	Melt and pour in the Parties
805.	72		7228.80	- Hollow drill bars and rods	Melt and pour in the Parties
	72	<b>7229</b>		<b>Wire of other alloy steel</b>	
806.	72		7229.20	- Of silico-manganese steel	Melt and pour in the Parties
807.	72		7229.90	- Other	Melt and pour in the Parties

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